	(F	iling under clause (ca) of sub-regulation		here for previous List the IBBI (Insolvency		for Corporate Perso	ns) Regulations, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	269	13984758386.84	253	1626954089.77	40.54	0	6680561320	5677242979.06	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2386453085.08	1	2386453085.08	59.46	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	9411416.00	0	0	0.00	0	0	9411416.00	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	5296875.00	0	0	0.00	0	0	5296875.00	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		272	16385919762.92	254	4013407174.85	100.00	0	6680561320	5691951270.06	